

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 670
ANSWERED ON 10.02.2025

Coal mine fire

670 # Shri Khiru Mahto:

Will the Minister of Coal be pleased to state:

- (a) the steps taken by Government to control the situation arising out of the coal mine fire in TISCO West Bokaro Colliery and to provide relief to thousands of affected people till date, the details thereof; and
- (b) the action taken against TISCO, which is responsible for this incident, for its negligence and ignorance of the set safety standards and the policies and measures being implemented by Government to prevent recurrence of such incidents in the future, the details thereof?

ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) & (b): West Bokaro Collieries is an operational opencast mine of Tata Steel Limited (TSL) (erstwhile TISCO) in Jharkhand. Directorate General of Mines Safety (DGMS), a subordinate office of the Ministry of Labour and Employment, has informed as under:

(i) The Coal Mines Regulation 2017, framed under the Mines Act 1952, contains provisions for fire safety in coal mines including general precautions against fire, surface precautions against fire, precautions against spontaneous heating, precautions after fire have been broken out, equipment for firefighting & organisation for firefighting.

(ii) The provisions of the Act are enforced through DGMS, which conducts inquiry into accidents and takes appropriate action as per Act provisions including prosecution in the court of law. DGMS has initiated inquiry into the incident at TISCO west Bokaro Colliery.
